

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.201 – IA/1405(AHM)2023
ITEM No.202 – IA/651(AHM)2022
ITEM No.203 – IA/1035(AHM)2023
ITEM No.204 – IA/1214(AHM)2023 in IA/1035(AHM)2023
ITEM No.205 – IA/1271(AHM)2023
ITEM No.206 – IA/1378(AHM)2023 in IA/1035(AHM)2023
in
CP(IB) 279 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Andhra Bank

.....Applicant

V/s

Krishna Knitwear Technology Ltd

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP

:Mr. Nipun Singhvi, Advocate a. w. Ms. Pragati Tiwari,
Advocate & Mr. Vedant Dave, Advocate

:Mr. Ravi Kapoor present in person

For the Financial Creditor :Mr. Nagesh Sood, Advocate

For the State Bank of India:Ms. Dharmishta Raval, Advocate

ORDER
(Hybrid Mode)

**IA/1405(AHM)2023, IA/651(AHM)2022, IA/1035(AHM)2023, IA/1214(AHM)2023 in
IA/1035(AHM)2023, IA/1271(AHM)2023 & IA/1378(AHM)2023 in
IA/1035(AHM)2023**

IA/1405(AHM)2023

Learned counsel, Mr. Nagesh Sood for the Financial Creditor/Union Bank of India appears and submits that consolidated report is under process and will be filed within 20 days from today which is qua the investigation of KKTL account of issue of related parties.

Last opportunity is given to submit the report, if any. As since 19.01.2024 adjournments are being sought by the counsel. No adjournment will be granted, if no report is filed within that period as sought by this counsel.

All matters be listed on 06.08.2024.

Sd/-

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)